## **Declaration of Assets and Liabilities**

					Year 20	
	<u>1,Kamal Ku</u>	nalz Bid	, son/	daughter/wife	of Shiri Naira	yan chanib
aged	· <u>42</u>	<b>,</b>			-	
प्रास्त्र( <del>धाः)</del> servi	FIGHTService and presently working as Assistant Sub Marshal					
7 1 /	herein below the delay the	!		novable, mova	ble, bank bala	nce, etc.) of
A	Details of move	able assets			•	
(Assets in joint name indicating the extent of joint ownership will also have to be given)						
enterior Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	120,000/-	Monali Bid	Sumit Kumar Bid	Shristi	
· / 2: 1 /2: \	I Parameter 1.		1 . <del></del>			

ent civilia	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(AS)	(i)	Cash	20,000/-		Sumit Kumar Bid	Shristi	Wed174211C
1992	(ii)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	No				
15/01	(111)	Bonds, Debentures and Shares in companies	No				
ļ	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	K-V-P- 350000/- LIC - 46000/- Yearly				
	(v)	Motor Vehicles (details of make, etc.)	Moto.r cycle BR-IAK 6179	~			
	(vi)	Jewellery (give details of weight and value)	No	Gold 50 Gm 20000/-			
·	(vii)	Other assets, such as values of claims / interests	No				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

11-02-2021

## В. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	2 Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Betura Plat no-18 Khuik-89 5 oismil 1376000/- Puzuinia Plat-1831 Khait-60 6-25 oism 375000/-	Monali Bid	Sunit kuman Bid	Mame   Shreisti	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	No				
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Plat no-	$= F_{\epsilon e} x$			
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	No				
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
<u>(a)</u>	(I) Loans from Banks	SBI. Bihar vidhan mandal	400000/- (on 2013)
	(ii) Loans from financial institutions	No	1. 17 (010 2015)
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	
	(b) dues to departments dealing with supply of water	No	
	(c) dues to departments dealing with supply of electricity	No	कमल कुमार बिद

	(d) dues to departments dealing with telephones	No	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	
	(f) Other dues, if any	No	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ВС1СРВ 7269 Р	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	· No	
	(iil) Sales Tax [Only in case of proprietary business]	No	
·	(iv) Property Tax	No	

C. <u>Personal</u>	<u>Detail</u>	
GPF/CPF/PRAN No	D, :-	PTS/BLA-1083
Gender	. :-	M (M/F)
Date of Birth	:-	0 1 c 1 1 9 7 8 (DD/MM/YYYY)
Class/Group	:-	C (A/P/C)
Cadre	:-	Bihaz Legislative Assembly.
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Thanbad (Tharkhand)
T barahy	حاجيجا سيم	Dia d at

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature किसल कुमार बिद
	Name of Employee: Kamal Kumar Bid
Place: Patra	Designation: Assistant Sub marshal
	Department: Bihar Vidhan Sabha, Patra

Note:

C.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.